Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 160, 161 and 162 of 2010

Dated: 30th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal no. 160 of 2010

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

Odisha Electricity Regulatory Commission

& Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtza

Counsel for the Respondent (s): Mr. R.K. Mehta with

Mr. R.R. Pathak for GRIDCO

Mr. B.K. Nayak

Mr. Rutwik Panda for R-1

Appeal no. 161 of 2010

North-Eastern Electricity Supply Company of

Orissa Ltd.

....Appellant(s)

Versus

Odisha Electricity Regulatory Commission

& Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtza

Counsel for the Respondent (s): Mr. R.K. Mehta with

Mr. R.R. Pathak for GRIDCO

Mr. B.K. Nayak

Mr. Rutwik Panda for R-1

Appeal no. 162 of 2010

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

rs. Respondent (s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtza

Counsel for the Respondent (s): Mr. R.K. Mehta with

Mr. R.R. Pathak for GRIDCO

Mr. B.K. Nayak

Mr. Rutwik Panda for R-1

ORDER

The learned counsel for the Appellant has finished his arguments in all these Appeals.

Post the matters for reply submissions of the Respondents on **20.02.2013.**

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt